

CENTRAL ADMINISTRATIVE TRIBUNAL

PRINCIPAL BENCH

NEW DELHI

RA 301/2000

in

OA 1886/1995

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New Delhi this the 23<sup>rd</sup> day of ~~September~~, October 2000

Hon'ble Shri S.R. Adige, Vice Chairman (A)  
Hon'ble Smt. Lakshmi Swaminathan, Member (J)

Sh. S. M. Verma,  
S/O Sh. Jaimini Verma,  
R/0 E-32, Guru Nanak Road,  
Adarsh Nagar, Delhi-33

.. Applicant

Versus

1. Union of India through  
the Secretary,  
Ministry of Urban Affairs & Employment,  
Nirman Bhawan, New Delhi-110011
2. Director General (Works),  
C.P.W.D. Nirman Bhawan, New Delhi.

.. Respondents

O R D E R (By Circulation )

Hon'ble Smt. Lakshmi Swaminathan, Member (J)

Applicant has filed Review Application 301/2000  
praying for a number of reliefs as set out in Paragraph 14  
of the review application. This review application has  
been filed against the Tribunal's order dated 22.3.2000  
in OA 1584/1998.

2. On careful perusal of the Review Application, it  
is clear that the applicant has tried to re-argue his case  
and is aggrieved by the reasoning and directions of the  
Tribunal in the order dated 22.3.2000. He has also  
submitted that the disposal of the OA in terms of Paragraph 11

✓ of the order is "like giving razor in the hands of the monkey" who is bound to misuse it since the respondents due to their malafide intentions on the previous occasion are bound not to upgrade the grading of ACR of 1992-93 from 'Good' to 'Very Good' on the representation being filed by the applicant. We are unable to agree with this contention and the other contentions raised in the R.A. to justify allowing this review application, having regard to the settled principle of Law applicable to such applications. None of the grounds taken in the RA show that there is any error or sufficient grounds as provided in Order 47 Rule 1 CPC read with Section 22(3)(f) of the Administration Tribunals Act, 1985 justifying allowing the R.A. Accordingly review application 301/2000 is rejected.

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Lakshmi Swaminathan  
(Smt. Lakshmi Swaminathan )  
Member (J)

S. R. Adige  
(S. R. Adige )  
Vice Chairman(A)

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